

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/160/2016  
NAME OF THE PETITIONER(S) : C. Giridharan & another  
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3 others  
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

01.	CS. Gopi Narayanan yadav	Cs. R2.	#copydr
2.	A R. Ramanathan	Cont in Petition	R. Ramanathan

## **ORDER**

Counsel for the Petitioner present. Mr. Gopi Narayanan Yadav, Representative for R2 also present. In view of the order passed in TCP/151/2016, the Petitioner prayed for withdrawal of the Petition. The prayer is allowed and the petition is **dismissed as withdrawn.**

**MEMBER (TECHNICAL)**

**MEMBER (JUDICIAL)**

ghk